

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 152 of 2015

Dated : 18th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Punjab State Transmission Corpn. Ltd. ...Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. PoorvaSaigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for
hearing on 23.08.2016.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps